NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 713/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Trans ASIAN Shipping Services Pvt Ltd V/s
Guru Synthetics Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1) Kuman Kothani Adrifor operational creditor Frances
3) Rephant shouts Advocate In Companie Room
Debta

ORDER TCP 713/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to 22.12.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 15.12.2017

ug

Sd/-

M.K. SHRAWAT Member (Judicial)